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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO. 443/99

DATE OF ORDER : 19.03.1999.

Between :-

1. B.A. Harimahaeswara
2. T.R. Srikanth

... Applicants

And

1. Member Convenor,
Council for Advancement of people's Action and
Rural Technology (CAPART) (Under the agies. of
Ministry of Rural Areas' Employment, Govt. of India)
APARD Campus, Rajendranagar, Hyderabad-30.
2. The Dist. Employment Officer,
Dist Employment Exchange,
R.R. Dist.

... Respondents

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Counsel for the Applicants : Shri P. Raghava Reddy

Counsel for the Respondents : Shri P. Phalguna Rao, CGSC
Shri P. Naveen Rao, for Govt. of AP

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CORAM:

THE HON'BLE JUSTICE SHRI D.H. NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H. RAJENDRA PRASAD : MEMBER (A)

(Per Hon'ble Shri H. Rajendra Prasad, Member (A)).

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... 2.

- 2 -

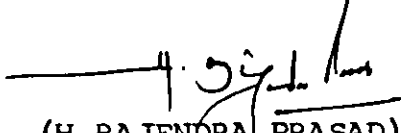
(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

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Heard Sri P.Raghava Reddy, counsel for the applicants
and Sri P.Phalguna Rao, standing counsel for the Respondents.

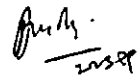
2. The Society which is Respondent No.1 in this O.A. is a private organisation which functions under the aegis of Ministry of Rural Areas' Employment, Government of India. The said Society does not come under the jurisdiction of this Tribunal as defined in Section 14 of the Administrative Tribunals Act, 1985. We are therefore unable to act on this application for lack of jurisdiction, but the applicant is free to approach Respondent No.1 directly, or to take such steps as may be advised.

3. Thus the O.A. is disposed of. No order as to costs.


(H. RAJENDRA PRASAD)
Member (A)


(D.H. NASIR)
Vice-Chairman

Dated: 19th March, 1999.
Dictated in Open Court.



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1. ~~HDHND~~
2. ~~HHRP M(A)~~
3. ~~HBSOP M(J)~~
4. D.R.(A)
5. SPARE.

5/4/99 ✓
1ST AND 2ND COURT

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COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASH
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR
MEMBER (J)

DATED: 19.3.99

ORDER/JUDGEMENT

MA./RA./DP. NO.

IN

DIA. NO. 443/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

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